	(Rs.	(Rs. in corres)	
5. N	o. Ministry/Department	Total savings reported	
14	Revenue & Insurance (Finance)	3-13	
15	Health	4.60	
10	Family Planning .	6.25	
17	Heavy Industry .	8.54	
:8	Home Affairs	1.40	
19	Industrial Development	8.76	
20	Information and Broad- casting.	3.68	
21	Irrigation and Power	23.98	
22	Labour and Employment	0.32	
23	Rehabilitation .	2.52	
24	Petroleum & Chemicals	13.62	
25	Shipping & Transport.	24.41	
26	Steel	31.72	
27	Mines	9.71	
28	Tourism and Civil Avi- ation.	4.69	
29	Works & Housing	5.30	
30	Science & Technology	2.25	
31	Prime Minister's Secre- tariat.	0.02	
32	President's Secretariat	0.02	
33	Supreme Court .	0.01	
34	Planning Commission	0.06	
	Тотаь .	381 . 47	

◆Includes Rs.93.98 crores savings in Central assistance to State Plan, Rs. 34 crores savings in Employment. Schemes and Rs. 30 crores savings in Advance action for Fifth Five Year Plan.

## Grant of House Rent Allowance on Revised Pay to Central Government Employees

1032. SHRI C. P. MAJHI: Will the Minister of FINANCE be pleased to state

(a) whether it is **a** fact that Government have not so far issued orders relating to the grant of House Rent Allowance to its employees on their revised scales of pay consequent on the recommendations of the Third Pay Commission; and

(b) if the answer to part (a) above be in the affirmative, the reasons therefor and how long Government would take to issue orders in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b)

Government have already announced acceptance of the recommendations made by the Third Pay Commission regarding the revised rates of house rent allowance in so far as Central Government employees belonging to Classes II, HI and IV are concerned. Orders authorising payment of the house rent allowance at these rates to these categories have not as yet issued as representations were received from certain staff associations regarding the date of effect for the new rates and for making certain other changes. of a procedural nature. The matter was also raised by the Staff Side in the National Council set up under the Joint Consultative Machinery and on their request, the matter has been referred to a Committee of the National Council for consideration. Appropriate orders will issue when the Committee's Report becomes available.

## ैदिल्ली में दुकानों पर स्टेंच्छर्ड कपढे का उपलब्ध होना

791. श्री सूरज प्रसाद : क्या वाणिज्य मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि नागरिक पूर्ति विभाग द्वारा राजधानी में खोली गई दुकानों पर काफी समय से स्टैण्डर्ड कपडा नहीं मिल रहा है; और

(ख) यदि हां, तो जनता को स्टैंडर्ड कपड़े की नियमित सप्लाई को सुनिक्ष्चीत करने के लिए सरकार द्वारा क्या कदम उठाये गये हैं?

tTransferred from the 13th March, 1974.